

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 38/AM10 HELD ON 16.12.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 38/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 16.12.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 37/AM10 held on 09.12.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

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Case No.:5/24/87-ALC1/2009	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status: Approved			
HQ File :01/87/050/00188/AM10/	RLA File :03/94/040/00349/AM10/	Lic.No/Date:0310535991 01.09.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40119900	62/0- AUTOMOBILE TYRES REINFORCED WITH NYLON TYRE CORD WARP SHEET OR RAYON TYRE CORD WARP SHEET.	10000000.000	K.G	1175999000.00	23757600.00 US\$
				Total	1,175,999,000.00	23,757,600.00
Sl.No.	ITCHS Code	IMXPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40012100	NATURAL RUBBER	4400000.000	K.G	381150000.00	7700000.00 US\$
2	40027001	SYNTHETIC RUBBER : PBR	250000.000	K.G	22275000.00	450000.00 US\$
3	40021900	SYNTHETIC RUBBER : SBR - 1502	120000.000	K.G	8910000.00	180000.00 US\$

4	40021901	SYNTHETIC RUBBER : SBR - 1712 / 1723 / 1783 / 1724 / 1778 / 1789	490000.000	K.G	38808000.00	784000.00 US\$
5	28030002	CARBON BLACK	2300000.000	K.G	108157500.00	2185000.00 US\$
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	1361000.000	K.G	235793300.00	4763501.01 US\$
7	72179000	BEAD WIRE	400000.000	K.G	17820000.00	360000.00 US\$
8	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	100000.000	K.G	17325000.00	350000.00 US\$
9	38121000	RUBBER CHEMICAL : ACCELERATOR	50000.000	K.G	8043800.00	162501.01 US\$
10	28420029	RUBBER CHEMICAL : RETARDERS	50000.000	K.G	10395000.00	210000.00 US\$
11	28170001	ZINC OXIDE	200000.000	K.G	16335000.00	330000.00 US\$
12	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	100000.000	K.G	4702500.00	95000.00 US\$
13	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	100000.000	K.G	8415000.00	170000.00 US\$
14	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	25000.000	K.G	2598800.00	52501.01 US\$
15	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	20000.000	K.G	792000.00	16000.00 US\$
16	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	495000.000	K.G	45574700.00	920701.01 US\$
17	25030000	INSOLUBLE SULPHUR	50000.000	K.G	4207500.00	85000.00 US\$
				Total	931,303,100.00	18,814,204.04

Decision: With DIPP letter dated 16.12.2009, following adhoc norms are **approved**. However, there will be a value cap on rubber chemical at S. No. 6 and Misc. chemical at S. No. 8 below to the extent of 7% of FOB Value and 5% of the FOB Value respectively:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Automobile Tyres Reinforced with Nylon Tyre Cord Warp Sheet or Rayon Tyre Cord Warp Sheet	100 kg	1. Natural Rubber	44 kg
		2. <u>Synthetic Rubber</u>	
		(a) PBR	2.50 kg
		(b) SBR-1502	1.20 kg
		(c) SBR-1712/1723/1783/1724/1778/1789	4.90 kg
		3. Carbon Black	23.00 kg
		4. Nylon Tyre Cord Fabric (Dipped)	13.61 kg
		5. Bead Wire	4.00 kg
		6. <u>Rubber chemicals</u>	
		(a) Antioxidant	1.00 kg
		(b) Accelerator	0.50 kg
		(c) Retarders	0.50 kg

7. Zinc Oxide	2.00 kg
8. <u>Misc. Chemicals</u>	
(a) Stearic Acid	1.00 kg
(b) Microcrystalline Wax	1.00 kg
(c) Mould Release Agent	0.25 kg
(d) Filler (Precipitated Silica)	0.20 kg
(v) Plasticisers	4.95 kg
9. Insoluble Sulphur	0.50 kg

18	Case No.:1/30/87-ALC1/2009	Party Name:ASHA CELLULOSE (I) PVT LTD	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status: Approved
	HQ File :01/87/050/00226/AM10/	RLA File :03/94/040/00481/AM10/	Lic.No/Date:0310537870 15.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39123911	62/0- ETHYL CELLULOSE (INDUSTRIAL GRADE)	25000.000	K.G	21250000.00	433673.47 US\$
				Total	21,250,000.00	433,673.47
Sl.No.	ITCHS Code	IMXPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	47061000	COTTON LINTERS PULP	22500.000	K.G	1897000.00	38714.29 US\$
2	29031120	ETHYLCHLORIDE	110250.000	K.G	4727000.00	96469.39 US\$
3	28151110	CAUSTIC SODA FLAKES/ PRILLS	112250.000	K.G	2311000.00	47163.27 US\$
4	29023000	TOLUENE	15250.000	K.G	624000.00	12734.69 US\$
5	22072000	ETHANOL	19000.000	K.G	582000.00	11877.55 US\$
				Total	10,141,000.00	206,959.19

Decision: With D/o C&PC OM No. 46011/102/2009-PC.II dated 07.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY

Ethyl Cellulose (Industrial Grade)	1 kg	1. Wood Pulp/Cotton Linters	0.90 kg
		2. Ethyl Chloride	4.41 kg
		3. Caustic Soda Flakes/Prills	4.49 kg
		4. Toluene	0.61 kg
		5. Ethanol	0.76 kg

19	Case No.:4/30/87-ALC1/2009	Party Name:ASHA CELLULOSE (I) PVT LTD	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status: Approved
	HQ File :01/87/050/00229/AM10/	RLA File :03/94/040/00482/AM10/	Lic.No/Date:0310537862 15.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39123911	62/0- ETHYL CELLULOSE (PHARMA/ ELECTRONIC GRADE)	25000.000	K.G	25000000.00	510204.08 US\$
				Total	25,000,000.00	510,204.08

Sl.No.	ITCHS Code	IMEXPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	47061000	WOOD PULP	22500.000	K.G	2812000.00	57387.76 US\$
2	29031120	ETHYLCHLORIDE	110250.000	K.G	4727000.00	96469.39 US\$
3	28151110	CAUSTIC SODA FLAKES/ PRILLS	112250.000	K.G	2311000.00	47163.27 US\$
4	29023000	TOLUENE	15250.000	K.G	624000.00	12734.69 US\$
5	22072000	ETHANOL	19000.000	K.G	582000.00	11877.55 US\$
				Total	11,056,000.00	225,632.66

Decision: With D/o C&PC OM No. 46011/102/2009-PC.II dated 07.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ethyl Cellulose (Pharma / Electronic Grade)	1 kg	1. Wood Pulp	0.90 kg
		2. Ethyl Chloride	4.41 kg
		3. Caustic Soda Flakes/Prills	4.49 kg
		4. Toluene	0.61 kg

5. Ethanol

0.76 kg

26	Case No.:1/38/87-ALC1/2009	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status: Approved
	HQ File :01/87/050/00290/AM10/	RLA File :52/24/040/00021/AM10/	Lic.No/Date:5210029046 07.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39203090	63/0- PVC FOOD GRADE FLEXIBLE FILM. (ANTISTATIC/TRANSPARENT, COLOURED/NOT COLOURED, PRINTED/NOT PRINTED). LICENCE ISSUED UNDER ADHOC NORMS FIXED CATEGORY NORMS FIXED VIDE HQRS. LETTER NO. 01/87/050/621/AM09/DES VII DT. 17.6.2009 AGAINST FILE NO. 52/24/040/25AM09	200000.000	K.G	23375000.00	500000.00 US\$
				Total	23,375,000.00	500,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC RESIN	191080.000	K.G	11255530.00	240760.00 US\$
2	38123010	TIN STABILIZER	6940.000	K.G	2984894.00	63848.00 US\$
3	39039090	PVC PROCESSING AID	3020.000	K.G	458851.00	9815.00 US\$
4	39039090	PVC IMPACT MODIFIER	18340.000	K.G	2915143.00	62356.00 US\$
5	29173920	DI-OCTYL PHTHALATE	10620.000	K.G	1092267.00	23364.00 US\$
				Total	18,706,685.00	400,143.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 10/87-ALC1/2009 dated 03.06.2009 (Case No. 1/39/87-ALC1/2008), following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Food Grade Flexible Film (Antistatic/Transparent, Coloured/Not Coloured, Printed/Not Printed)	1 kg	1. PVC Resin	0.9554 kg
		2. Tin Stabilizer	0.0347 kg
		3. PVC Processing Aid	0.0151 kg

		4. PVC Impact Modifier	0.0917 kg
		5. Di-Octyl Phthalate	0.0531 kg

3.2 Following applications are **deferred**:

MANUAL CASES

3.2.1	Case No. A-120	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00638/AM08/DES-VII	Status: Deferred
	NC No.: 38/AM10 Dated: 16.12.2009	Adv. Lic. No. 0810065151 Dated 31.05.2007	RLA F. No. 08/24/040/00361/AM07	

Application: Request is for fixation of adhoc norms for the export product “Fender Type Long Chain Net Type Harnessing Rubber Fender of different sizes”.

Position: Reply awaited from the firm.

Deferred for Four Weeks.

3.2.2	Case No. A-121	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00652/AM08/DES-VII	Status: Deferred
	NC No.: 38/AM10 Dated: 16.12.2009	Adv. Lic. No. 0810066719 Dated 21.08.2007	RLA F. No. 08/24/040/00126/AM08	

Application: Request is for fixation of adhoc norms for the export product “Fender Type Long Chain Net Type Harnessing Rubber Fender of different sizes”.

Position: **Reply awaited from the firm.**

Deferred for Four Weeks.

ONLINE CASES

1	Case No.:22/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/82/050/01197/AM09/	RLA File :05/24/040/00431/AM09/	Lic.No/Date:0510229891 23.10.2008	Defer Date:30.12.2009
	Position: D/o C&PC will furnish comments.			

2	Case No.:30/2/87-ALC1/2009	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00741/AM09/	RLA File :03/95/040/00744/AM09/	Lic.No/Date:0310501120 02.01.2009	Defer Date:30.12.2009
	Position: D/o C&PC will furnish comments.			

3	Case No.:25/48/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/82/050/01630/AM09/	RLA File :05/24/040/00678/AM09/	Lic.No/Date:0510235994 06.02.2009	Defer Date:30.12.2009
	Position: D/o C&PC will furnish comments.			

4	Case No.:10/17/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00126/AM10/	RLA File :02/24/040/00215/AM08/	Lic.No/Date:0210124373 17.03.2009	Defer Date:30.12.2009
	Position: D/o C&PC will furnish comments.			

5	Case No.:14/6/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
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	HQ File :01/87/050/00035/AM10/	RLA File :02/24/040/00190/AM08/	Lic.No/Date:0210124372 17.03.2009	Defer Date:30.12.2009
	Position: D/o C&PC will furnish comments.			

6	Case No.:4/15/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00109/AM10/	RLA File :02/24/040/00253/AM08/	Lic.No/Date:0210124577 19.03.2009	Defer Date:30.12.2009
	Position: D/o C&PC will furnish comments.			

7	Case No.:6/26/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00197/AM10/	RLA File :02/24/040/00278/AM08/	Lic.No/Date:0210124573 19.03.2009	Defer Date:30.12.2009
	Position: D/o C&PC will furnish comments.			

8	Case No.:1/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00705/AM09/	RLA File :02/24/040/00237/AM09/	Lic.No/Date:0210124709 24.03.2009	Defer Date:30.12.2009
	Position: D/o C&PC will furnish comments.			

9	Case No.:2/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00706/AM09/	RLA File :02/24/040/00239/AM09/	Lic.No/Date:0210124712 24.03.2009	Defer Date:30.12.2009
	Position: D/o C&PC will furnish comments.			

10	Case No.:4/2/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00004/AM10/	RLA File :02/24/040/00223/AM09/	Lic.No/Date:0210125231 01.04.2009	Defer Date:30.12.2009

Position: D/o C&PC will furnish comments.

11	Case No.:1/17/87-ALC1/2009	Party Name:ORIENTAL RUBBER INDUSTRIES LIMITED	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00117/AM10/	RLA File :31/24/040/00059/AM10/	Lic.No/Date:3110039183 10.07.2009	Defer Date:06.01.2010
	Position: D.O. letter was sent to RLA Pune on 08.10.2009 for sending application copy. However the same is still awaited from RLA. It was decided by the Committee to send a D.O. letter from the level of Chairman (NC-7) to RLA, Pune for sending application copy for further consideration of the case.			

12	Case No.:3/18/87-ALC1/2009	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00141/AM10/	RLA File :05/24/040/00190/AM10/	Lic.No/Date:0510246238 21.07.2009	Defer Date:06.01.2010
	Position: Reply awaited from the firm.			

13	Case No.:12/21/87-ALC1/2009	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00172/AM10/	RLA File :02/24/040/00053/AM10/	Lic.No/Date:0210130322 12.08.2009	Defer Date:13.01.2010
	Position: D/o C&PC will furnish comments.			

14	Case No.:9/26/87-ALC1/2009	Party Name:ANDHRA POLYMERS PVT LTD	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00200/AM10/	RLA File :09/24/040/00152/AM10/	Lic.No/Date:0910038969 14.08.2009	Defer Date:13.01.2010
	Position: Reply awaited from the firm.			

15	Case No.:4/24/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00187/AM10/	RLA File :03/95/040/00248/AM10/	Lic.No/Date:0310535940 31.08.2009	Defer Date:30.12.2009

Position: D/o C&PC will furnish comments.

17	Case No.:8/34/87-ALC1/2009	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00258/AM10/	RLA File :07/24/040/00207/AM10/	Lic.No/Date:0710066909 10.09.2009	Defer Date:13.01.2010
	Position: D/o C&PC will furnish comments.			

20	Case No.:5/30/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00230/AM10/	RLA File :07/24/040/00214/AM10/	Lic.No/Date:0710066972 15.09.2009	Defer Date:13.01.2010
	Position: D/o C&PC will furnish comments.			

21	Case No.:9/34/87-ALC1/2009	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00259/AM10/	RLA File :34/24/040/00089/AM10/	Lic.No/Date:3410025167 23.09.2009	Defer Date:06.01.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:4/32/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00240/AM10/	RLA File :03/95/040/00978/AM09/	Lic.No/Date:0310541552 14.10.2009	Defer Date:06.01.2010
	Position: D/o C&PC will furnish comments.			

23	Case No.:5/32/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00241/AM10/	RLA File :03/95/040/00863/AM09/	Lic.No/Date:0310541556 14.10.2009	Defer Date:06.01.2010
	Position: D/o C&PC will furnish comments.			

24	Case No.:6/32/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00242/AM10/	RLA File :03/95/040/00956/AM09/	Lic.No/Date:0310541559 14.10.2009	Defer Date:06.01.2010
	Position: D/o C&PC will furnish comments.			

25	Case No.:7/32/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:38/87-ALC1/2009 16.12.2009	Status:Deffered and Re-indexed
	HQ File :01/87/050/00243/AM10/	RLA File :03/95/040/00917/AM09/	Lic.No/Date:0310541562 14.10.2009	Defer Date:06.01.2010
	Position: D/o C&PC will furnish comments.			

Meeting ended with thanks to Chair and all participants.
